

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL No. 922/2024

DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

SUMIT ROY & ANR.

Respondent(s)

O R D E R

1. Heard learned senior counsel and learned counsel appearing for the parties and perused the material placed on record.
2. The impugned judgment and order dated 09.11.2021 passed by the High Court of Calcutta in WPA No. 17576 of 2021 being interim in nature, we are not inclined to interfere with the same, more particularly, when the main appeal is pending before the High Court. However, we clarify that we have not expressed any opinions on the merits of the case.
3. We request the High Court to hear and dispose of the appeal pending before it, as expeditiously as possible, preferably within four weeks from the date of receipt of a copy of this Order.

4. The appeal stands disposed of accordingly.
5. Pending application(s), if any, shall stand closed.

.....J.
(BELA M. TRIVEDI)

.....J.
(SATISH CHANDRA SHARMA)

New Delhi
13th August, 2024

ITEM NO.50

COURT NO.14

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2221-2222/2023

ABHISHEK BANERJEE & ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

([TO BE TAKEN UP AT 2.00 P.M.])

WITH

Crl.A. No. 922/2024 (II-B)

(IA No. 11284/2022 - EARLY HEARING APPLICATION)

Date : 13-08-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Parties(s)

Mr. Mukesh Kumar Maroria, AOR

Mr. Kapil Sibal, Sr. Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Adit Pujari, Adv.

Mr. Amit Bhandari, Adv.

Ms. Aprajita Jamwal, Adv.

Ms. Arshiya Ghose, Adv.

Mr. Vishwajeet Singh Bhatti, Adv.

Ms. Shubhangi Pandey, Adv.

Mr. Udayaditya Banerjee, AOR

Mr. Tushar Mehta, SG

Mr. Suryaprakash V.Raju, A.S.G.

Mr. Zoheb Hussain, Adv.

Mr. Annam Venkatesh, Adv.

Mr. Guntur Pramod Kumar, Adv.

Mr. A.k.panda, Adv.

Mr. Rajat Nair, Adv.

Ms. Nisha Bagchi, Adv.

Mr. Harish Pandey, Adv.

Ms. Aakriti Mishra, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Sanchit Garga, AOR
Mr. Madhav Gupta, Adv.
Mr. Shashwat Jaiswal, Adv.

Ms. Astha Sharma, AOR
Mr. Nipun Saxena, Adv.
Mr. Sanjeev Kaushik, Adv.

UPON hearing the counsel, the Court made the following

O R D E R

Criminal Appeal No(s). 2221-2222/2023

1. Heard learned senior counsel and learned counsel appearing for the parties.
2. Arguments concluded.
3. Judgment/ order is reserved.
4. Both the learned senior counsel/ learned counsel for the parties may file their brief note of submissions, not exceeding three pages, within one week from today.

Crl.A. No. 922/2024

1. The appeal stands disposed of in terms of the signed order.
2. Pending application(s), if any, shall stand closed.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(signed order is placed on the file)

(MAMTA RAWAT)
COURT MASTER (NSH)